COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 140 of 2015 & IA NO. 263 OF 2016

Dated: 18th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Jaipur Metro Rail Corpn. Ltd. Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Shourya Malhotra

Ms. Ananya Mohan

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R-1

Mr. B. S. Ajatshatru Singh for R-2 to 4

ORDER

Learned counsel for the appellant is stated to be in some personal difficulty.

List the matter on 30.10.2017.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson